

ಕರ್ನಾಟಕ ಲೋಕಾಯುಕ್ತ, ಬೆಂಗಳೂರು

ಕಡತದ ಸಂಖ್ಯೆ: 454/16

ಪುಟ ಸಂಖ್ಯೆ: 9

No. UPLOK-2/DE/ENQ-454/2016/ARE-10.

Dt. 02/01/2021

SUBMISSION:

21. As per prepara-20, Death certificate of DGO- Sri. Gurulingaiah has been called from the SP, Karnataka Lokayukta, Ramanagar. In turn the SP, KLA, Ramanagar has submitted Death certificate of DGO- Sri. Gurulingaiah through E-mail.

22. In view of the above, as the DGO - Sri. Gurulingaiah had expired; the disciplinary proceedings initiated against the deceased **DGO Sri. Gurulingaiah** may be treated/closed as **Abated**.

23. Hence my Lord, if permitted;

a) The disciplinary proceedings initiated against the deceased **DGO Sri. Gurulingaiah** may be treated/closed as **Abated**.

b) Abatement of the case/departmental enquiry against DGO will be informed/intimated to the Government.

Submitted for orders of your Lordship.

[Handwritten signature]
ARE-10
02/01/2021

24. **Hon'ble Upalokayukta-2]**

Approved.

[Handwritten signature]
2/1/21